

proper representation in the Advisory Council?

Shri Datar: Their interests would be taken into account.

Shrimati Renu Chakravartty: May I know if this Municipal Council, which is going to be set up near Port Blair, is going to be an elected Council?

Shri Datar: It is elected to a very large extent.

Shrimati Renu Chakravartty: What is the number of nomination and what is the number of election?

Shri Datar: I believe the regulation has already been placed on the Table.

Sardar A. S. Saigal: Is it a fact that the present Council has on it two liquor licensees and another big businessman, all having dealings with the Government?

Shri Datar: No, Sir. This particular Advisory Council consists of representatives of all different interests

Shri Tangamani: A Municipal Council is no substitute for the Advisory Council. In view of the importance of the islands and in view of the fact that the number of inhabitants of the island is on the increase, may I know whether the question of constituting the Advisory Council as contemplated in the representation made to the Minister will be taken into consideration as soon as possible.

Shri Datar: All these things will be taken into account.

Criterion of Grants to Educational Institutions

*1339. **Shri E. V. K. Sampath:** Will the Minister of Education and Scientific Research be pleased to state:

(a) the criterion adopted by the Centre in giving grants, both of recurring and non-recurring nature, to the various educational institutions in the country; and

(b) the amount of grant, given so far to Shri Avinashlingam Chettiar

Trust, both of recurring and non-recurring nature?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) The grant-in-aid depends on the merits of each case but, except for autonomous organisations set up by the Government of India and some *ad-hoc* schemes, the entire expenditure on which, is borne by the Central Government, generally the Central grant vary between 33½ to 75 per cent. of the expenditure

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 2.]

Shri E. V. K. Sampath: Are these grants being given according to the recommendations of the University Grants Commission?

Dr. K. L. Shrimali: Yes, the Universities get their grants according to the recommendations of the visiting committees which visit them, and the grants are disbursed by the Commission.

Shri Nanjappa: Are the grants meant only for high schools?

Dr. K. L. Shrimali: The Ministry has a number of schemes under which grants are given right from pre-school to the University stage

Shri Tangamani: From the statement I find that nearly Rs. 2 lakhs in three instalments is granted for building a science high school for girls. May I know whether regular recurring grants are paid to the Avinashlingam Trust?

Dr. K. L. Shrimali: The statement refers to non-recurring grants. Some recurring grants may have been given; but I do not have that information with me just now.

Shri Dasappa: Is it a matching grant?

Dr. K. L. Shrimali: Most of our grants are on matching basis.